

F. No. J-11014/2/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th May, 2020

ORDER

The President is pleased to engage **Shri Harinath N**, Advocate as Assistant Solicitor General of India for the High Court for the state of Andhra Pradesh at Amravati, as mentioned below, in place of Shri B. Krishna Mohan, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT FOR THE STATE OF ANDHRA PRADESH AT AMRAVATI

Assistant Solicitor General of India

Name (Shri)	Contact details	Enrollment No.
Harinath N	<p><u>Office address:</u> 4-5-26/49, 1st Line, IInd Cross, Navbharat Nagar, Guntur-06</p> <p>401, Ramkishan Residency, Anandnagar Colony, Khairatabad, Hyderabad – 500004.</p> <p><u>Residence:</u> Flat No.302, Legend Chawla Apartments, Road No.5, Banjara Hills, Hyderabad- 500034</p> <p>Mobile: 09866010008/7989408346 Landline:04023305008 Email Id: advocate.nhr@gmail.com</p>	AP/2488/1994

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary